COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 92 OF 2014

Dated: 30th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

DNH Power Distribution Co. Ltd. ... Appellant(s)

Vs.

NTPC-SAIL Power Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-1

Mr. K.S. Dhingra for R-2

ORDER

List the matter for hearing on <u>14.12.2017.</u>

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt